

Table – Maximum three adjournment rule and number of days between the final hearing and Judgment for the month of October, 2023

SL. No.	Name of Commercial Court	Cases No.	Date of Institution	Date of disposal	Number of days between the date of institution and disposal	Where case management of hearing done or not (yes/no)	Number of adjournments granted	Number of days between the final hearing and judgment
1	Commercial Court, Alipore	<p align="center">Nil * Reason(s) may also be given if more than three adjournments have been given in a commercial dispute.</p>						
2	Commercial Court, Asansol	Arbitration Exe./1/2022	07-07-2022	04-10-2023 (Contested)	454 days	No	2	o days
3	Commercial Court, Asansol	Arbitration Exe./1/2023	20-01-2023	06-10-2023 (Contested)	259 days	No	0	o days
4	Commercial Court, Asansol	Misc. Arbit. Case/12/2023	26-07-2023	16-10-2023 (Contested)	82 days	No	0	19 days
5	Commercial Court, Asansol	Misc. Arbit. Case/13/2023	26-07-2023	16-10-2023 (Contested)	82 days	No	0	19 days
6	Commercial Court, Asansol	Money Suit/14/2022	20-05-2022	17-10-2023 (Contested)	515 days	No	1	28 days
7	Commercial Court, Rajarhatl	Money Suit/24/2019	03-09-2019	03-10-2023	1491 Days	No	6	1 Day

8	Commercial Court, Rajarhatl	Title Suit/18/2023	30-08-2023	03-10-2023	34 Days	No	Nil	1 Day
9	Commercial Court, Rajarhatl	Money Suit/12/2021	16-08-2021	09-10-2023	784 Days	No	2	1 Day
10	Commercial Court, Rajarhatl	Money Suit/13/2021	16-08-2021	09-10-2023	784 Days	No	2	1 Day
11	Commercial Court, Rajarhatl	Misc Case/77/2022	31-10-2022	12-10-2023	265 Days	No	4	31 Days
12	Commercial Court, Rajarhatl	Title Suit/10/2022	07-06-2022	17-10-2023	378 Days	No	2	28 Days
13	Commercial Court, Rajarhatl	Misc Case/53/2023	14-07-2023	18-10-2023	72 Days	No	1	29 Days
14	Commercial Court, Rajarhatl	Money Suit/38/2022	24-08-2022	18-10-2023	319 Days	No	3	25 Days
15	Commercial Court, Siliguri	Comm. Suit 02 of 2023	18-10-2023	19-10-2023	1	no	0	1